

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(25)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/5/2016  
NAME OF THE PETITIONER(S) : First City Investments Ltd  
NAME OF THE RESPONDENT(S) : Lovedale Spas (I) Ltd & 3ors  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<b>REPRESENTATION BY WHOM</b>			

T.H. Vijay Prasad  
Practicing Company Secretary

Petitioner

*[Signature]*  
Vijay Prasad

**ORDER**

Counsel for Petitioner present. No representation on behalf of Respondent. Matter is posted for the appearance of the Respondent failing which appropriate order will be passed. Put up on 16.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk